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Mention

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.182/2017 CA.(IB) No. 556/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M.

Name	of the Company	Gujarat NRE Coke Ltd.		
Under Section		10 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

M.S. niwari

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ORDER

Ld. Counsel for the corporate debtor is present.

Issue notice on the Resolution Professional.

List it on 20/12/2017.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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